

“(2) एक ही प्रस्ताव द्वारा एक से अधिक विषय पर चर्चा नहीं होगी ;”
हम लोग एक पिगल सब्जेक्ट पर चर्चा चाहते हैं ।

“(3) प्रस्ताव हाल में घटित किसी विषिष्ट विषय तक सीमित रहेगा ;”
हम कल की घटना के बारे में कहना चाहते हैं ।

“(4) प्रस्ताव द्वारा विशेषाधिकार का प्रश्न नहीं उठाया जायगा ;” ...व्यवधान...

MR. DEPUTY-SPEAKER : There is no Point of Order. I rule it out of order.

(Interruptions)

MR. DEPUTY-SPEAKER : Hon. Members, I have allowed these people, now I will allow Mr. Anbarasu

(Interruptions)

You ask them to sit down. I cannot help it.....

(Interruptions)

Hon. Members, I make it very clear that if we cannot conduct the House in an orderly manner, I will go to the next item on the agenda.

(Interruptions)

If you all do not sit down, I will go to the next item on the agenda. I cannot help it.....

(Interruptions)

I cannot hear you. How can I hear ? I can hear you only if you speak one by one...

(Interruptions)

There is no Point of Order.....

(Interruptions)

Now I will go to the next item-Papers to be laid on the Table..

Mr. K. Vijaya Bhaskara Reddy.....

(Interruptions)

At this stage, Shri Charan Singh and some other hon. Members left the House

*(Interruptions)**

MR. DEPUTY-SPEAKER : Do not record anything.

Not recorded.

12.10 hrs

PAPERS LAID ON THE TABLE

Annual Report on the working of Seamen's Provident Fund Scheme, 1966

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Seamen's Provident Fund Scheme, 1966, under sub-section (1) of section 3 of the Seamen's Provident Fund Act 1966. [Placed in Library see No. LT-8030/84.]

Annual Accounts etc of I.I.T., Kharagpur for 1982-83, Annual Report and Accounts of National Institute for Training in Industrial Engineering Bombay for 1982-83 etc.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : I beg to lay on the Table-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1982-83 together with Audit Report thereon, under sub-section (4) of section 23 of the Indian Institute of Technology Act, 1961. [Placed in Library. see No. Lt-8031/84.]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the Year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1982-83 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the Year 1982-83.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library see No. LT.-8032/84.]